[Shri Surendra Pal Singh.]

So in political life these things are very common and natural and we should take them as such.

Now, the only distinction which we make between the Radio Peace and Progress and the B.B.C. is that while the Radio Peace and Progress is making commentaries about our political life, the B.B.C. and their T.V. films are attacking our cultural life. That has hurt our feelings. There is no comparison between the two. This kind of thing is very undesirable.

STATEMENT CORRECTING THE STATEMENT MADE BY THE MINISTER OF STATE IN THE MINISRY OF HOME AFFAIRS ON THE 3RD AUGUST, 1970

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): Sir, in my statement made in the House on 3rd August, 1970 in response to a Calling Attention Notice regarding the burning alive of four Harijans in village Tamdi in district Sambalpur, Orissa, I had stated inter alia that, according to the information received from the Government of Orissa, the assailants were reported to be members of a Scheduled Caste. The State Government have now reported that on further enquiry it has been found that the assailants, who are fishermen, do not belong to a Scheduled Caste, but are treated as a backward class.

PAPERS LAID ON THE TABLE

THE REGISTRATION OF NEWSPAPERS (CENTRAL) AMENDMENT RULES, 1970

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI OM MEHTA): Sir, on behalf of Shri I. K. Gujral, I beg to lay on the Table, under sub-section (2) of section 20A of the Press and Registration of Books Act, 1867, a copy of the Ministry of Information and Broadcasting Notification G.S.R. No. 721, dated the 14th April, 1970 (in English and Hindi), publishing the Registration of Newspapers (Central) Amendment Rules, 1970. [Placed in Library, See No. LT. 4069/ 70.]

Revised Estimates (1969-70) and Budget Estimates (1970-71) of the Employees' State Insurance Corporation

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHRI BISHWA NATH ROY): Sir, I beg to lay on the Table, under section 36 of the Employees' State Insurance Act. 1948, the Revised Estimates for the year 1969-70 and Budget Estimates for the year 1970-71 of the Employees' State Insurance Corporation (in English and Hindi). [Placed in Library. See No. LT-4072/70.]

ANNOUNCEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI OM MEHTA): Sir, with your permission, I rise to announce that Government business in this House during the week commencing Monday, the 31st August, 1970, will consist of :

(1) Discussion on the Resolution seeking approval of the continuance of President's Rule in West Bengal.

(2) Consideration and return of the following Bills, as passed by Lok Sabha :---

- (i) The Appropriation (No. 3) Bill, 1970.
- (ii) The Appropriation (Railways) No. 3 Bill, 1970.

(3) Further consideration and passing of the Drugs and Cosmetics (Amendment) Bill, 1970.

(4) Discussion under Rule 176 to be raised by Shri Shyam Nandan Mishra and others on the news coverage by the All India Radio.